

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3942  
TO BE ANSWERED ON 27.03.2017**

**HOUSING SCHEME FOR MINE WORKERS**

**†3942. SHRI RAM CHARAN BOHRA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has formulated/proposes to formulate any scheme to provide housing facilities for mine workers in the country including Rajasthan;**
- (b) if so, the details of the proposals in this regard;**
- (c) the number of dwelling units proposed to be constructed in each State; and**
- (d) the details of the loan amount likely to be provided for the aforesaid purpose, State/UT-wise?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a): Yes, Madam. Ministry of Labour & Employment has formulated Revised Integrated Housing Scheme (RIHS), 2016, which is applicable to the workers engaged in Beedi/Iron Ore Mines, Manganese Ore & Chrome Ore Mines (IOMC)/Limestone Ore Mines, Dolomite Ore Mines (LSDM) /Mica Mines and Cine Industries, registered with the Labour Welfare Organisation (LWO) in the country including Rajasthan.**

**(b): In the Revised Integrated Housing Scheme (RIHS), 2016 the housing subsidy of Rs. 1,50,000/- will be released in three installments in 25:60:15 ratio. First installment (25%) of the subsidy i.e. Rs. 37,500/- per tenement will be released as advance after proposal received from the Welfare Commissioner concerned, the second**

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**installment (60%) of the subsidy i.e. Rs. 90,000/- would be released on reaching the lintel level and the third installment (15%) i.e. Rs. 22,500/- per tenement would be released after receipt of 100% inspection conducted by the Engineers/Officers of the Labour Welfare Organisation that the construction of houses has been completed in all respect.**

**(c): The number of dwelling units depends on the proposal received from the Region/State, subject to the total budget allocated in a Financial Year.**

**(d): Ministry of Labour & Employment provides housing subsidy of Rs. 1,50,000/- per worker for construction of house. No loan amount is provided by the Ministry for the aforesaid purpose.**

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